

No. 7-60-2001/LA
Government of Goa,
Department of Law & Judiciary,
(Legal Affairs Division)
Secretariat, Panaji.

Dated : 1st October, 2001.

NOTIFICATION

The Goa Legislative Diploma No. 1984 dated 14-4-1960 (Amendment) Act, 2001 (Goa Act 61 of 2001), which has been passed by the Legislative Assembly of Goa on 23-7-2001 and assented to by the Governor of Goa on 25-9-2001, is hereby published for general information of the public.

Sd/-
(S. G. Marathe)
Under Secretary (Drafting)

**The Legislative Diploma No. 1984 dated 14-4-1960
(Amendment) Act, 2001**

(Goa Act No. 61 of 2001), [25-9-2001]

**AN
ACT**

further amend the Legislative Diploma No.1984 dated 14-4-1960, in its application in the State of Goa.

Be it enacted by the Legislative Assembly of Goa in the Forty second year of the Republic of India as follows:-

- 1. Short title and commencement* – (1) This Act may be called the Goa Legislative Diploma No. 1984 dated 14-4-1960 (Amendment) Act, 2001.

(2) It shall come into force at once.
- 2. Amendment of Article 16* – In Article 16 of the Legislative Diploma No. 1984 dated 14-4-1960, in Clause (3), for the expression “for a period of three years” the expression “during the pleasure of the Government”, shall be substituted.

Secretariat Annexe,
Panaji,
Dated : 1-10-2001

V. P. SHETYE,
Secretary to the Government
of Goa
Law Department
(Legal Affairs)

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